

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6833
ANSWERED ON:07.05.2015
EVALUATION REPORT OF PMGSY
Azad Shri Kirti (JHA)

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) Whether the Government has undertaken any evaluation study on the Pradhan Mantri Gram Sadak Yojana (PMGSY) with a focus on major obstacles in its implementation;
- (b) if so, the details thereof;
- (c) whether there have been reports of the selection of eligible districts and villages being influenced by the State, public representatives and State administration officials, if so, the details thereof and the response of the Government thereon;
- (d) whether instances of roads being constructed on both sides of a water body with no bridge connecting these roads have come to the notice of the Government and if so, the details thereof; and
- (e) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) & (b): No Sir. No formal study was conducted by the Ministry to evaluate the major obstacles in implementation of Pradhan Mantri Gram Sadak Yojana (PMGSY) Scheme in the States. However, regular Regional Review Meetings are held with the States to review the progress of works sanctioned under PMGSY, to find out the solutions to problems and to expedite the progress of slow moving projects. Some of the major obstacles being reported by states during Regional Review Meetings are as under.

- (i) Inadequate capacity of the Programme Implementation Units (PIUs) due to the smaller work load handled by them earlier and lack of their contracting capacity.
- (ii) Limited man power capacity at Nodal department or the State Rural Roads Development Agency (SRRDA)'s level.
- (iii) Long rainy season in some parts of the country.
- (iv) Non-availability of construction materials such as aggregate, earth, bitumen, etc. locally.
- (v) Limited availability of basic road making equipment such as road roller, crushing plants, dumper/ dipper and trucks, pavers etc and personnel to operate it.
- (vi) Limited availability of qualified engineers.
- (vii) Non-availability of land or the land falling under forest areas.
- (viii) Law and order problem in some parts of the States.
- (ix) Shortage of funds during last two years and current year.

(c): PMGSY guidelines provides for preparation of Core Network and District Rural Roads Plan which is to be finalized by the District Panchayat after obtaining the comments of the Hon'ble Members of Parliament. Suggestions of the Hon'ble Member of Parliament are to be obtained and considered while finalizing the Comprehensive New Connectivity Priority List (CNCPL) and Comprehensive Upgradation Priority List (CUPL). The Annual Plan proposals need be finalized in consultation with the Hon'ble Members of Lok Sabha in respect of their constituencies and Hon'ble Member of Rajya Sabha in respect of that district for which they have been nominated as Vice Chairman of the District Vigilance & Monitoring Committee. Though the provision has been made in guidelines to implement the Programme with the active involvement of Panchayats and public representatives to minimize the complaints, some complaints regarding non-compliance are also received in the Ministry. All such complaints are referred to the States for corrective action and are also monitored by the Ministry.

(d) & (e): As per PMGSY Guidelines, Rural Roads constructed under PMGSY must have proper drainage. Adequate number and type of Cross Drainage (CD) works, including causeways, where appropriate, must be provided based on site requirements ascertained through necessary investigations. Minor bridges (of single lane specifications only) may be provided where necessary. The cost of the additional length of the bridge above 50m length (75 meters in respect of the Selected Tribal and Backward Districts under IAP and special category States) is to be borne by the State. The States have been instructed on 28th April, 2011 to send the proposal for the road works only along with the proposals for bridges, if required. The missing bridges on the roads constructed earlier under PMGSY have also been sanctioned as proposed by the States.